

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2727
TO BE ANSWERED ON THE 1ST AUGUST, 2017

REMUNERATIVE PRICES TO TURMERIC FARMERS

2727. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋòŠãäÓã एवं किसान कल्याण ½ãâ"ããè be pleased to state:

- (a) whether it is a fact that turmeric growing farmers in various States of the country including Telangana are not getting remunerative prices for their produce; and
- (b) if so, the steps taken by the Government to provide remunerative prices to turmeric farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋòŠãäÓã एवं किसान कल्याण ½ãâ"ããÈ¾ã ½ãñã Àã¾ã ½ãâ"ããè (SHRI S.S. AHLUWALIA)

(a) & (b): Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production. It is implemented on the specific request of the concerned State/UT Government which has to bear 50% of the loss (25% in case of North-Eastern States), if any, incurred on its implementation.

Recently, Government has approved MIS proposal of State Government of Andhra Pradesh for procurement of Turmeric.